

here that the grants are fairly adequate.

**Shri Hukam Singh:** Have the State Governments been advised to reserve any fixed percentage of land for these ex-servicemen or is it left to them to decide what area to give?

**Shri Gopaldaswami:** We have two sets of colonies—one relating to blocks of lands measuring more than 1,000 acres and another relating to blocks which are less than 1,000 acres. Wherever these blocks are available, and they are required for these ex-servicemen, we ask the State Governments to reserve them.

**Shri V. G. Deshpande:** May I know if the Shiledars in Gwalior State have been disbanded without any compensation?

**Mr. Speaker:** That does not arise out of this.

#### APPOINTMENT OF EXPERT ON AFFORESTATION

\*394. **Dr. Ram Subhag Singh:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Mr. G. Wilson, Director of the Colombo Plan, has impressed upon the Government the necessity to secure the services of an expert for advising them on afforestation problems in the catchment areas of the various dams of the Damodar Valley Corporation; and

(b) if so, when this suggestion is going to be acted upon?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) and (b). Mr. Wilson discussed this matter in an informal way, among other matters, with various authorities in this country. No specific request for securing the services of any expert in the field has however been received by the Government of India either from the Damodar Valley Corporation or the Governments of the States who are principally concerned.

**Dr. Ram Subhag Singh:** May I know whether the D.V.C. has appointed any expert for this purpose?

**Shri C. D. Deshmukh:** It is understood that the D.V.C. do not at the present moment intend to appoint an expert for the purpose.

#### BASIC AND SOCIAL EDUCATION

\*395. **Shri S. C. Samanta:** Will the Minister of Education be pleased to state:

(a) whether the scheme for Basic and Social Education as adumbrated by

the Government of India is being uniformly followed by State Governments;

(b) whether the persons trained in the Wardha Scheme are being taken in by both the Central and the State Governments; and

(c) what are the findings and recommendations of the Planning Commissions as regards the development of Basic and Social Education?

**The Minister of Communications (Shri Jagjivan Ram):** (a) The different States have accepted the scheme generally but introduced such modifications as are necessary to their local condition.

(b) Yes, teachers trained in Basic Education are being employed in Government schools.

(c) The final Report of the Planning Commission is not yet ready but the Commission in its Draft Report has generally approved of the educational schemes formulated by the Government of India.

श्री एस० सी० सामान्त : क्या मैं माननीय मंत्री महोदय से जान सकता हूँ कि सेक्रेटरी एजुकेशन में बेसिक एजुकेशन के मुताबिक कोई तब्दीली हुई ?

[**Shri S. C. Samanta:** May I enquire of the hon. Minister whether any changes have been introduced in secondary education in consistence with basic education?]

श्री जगजीवन राम : कहीं कहीं पर हुई है ।

[**Shri Jagjivan Ram:** Here and there changes have been effected.]

श्री एस० सी० सामान्त : दिल्ली में कब बेसिक एजुकेशन शुरू हुई और कितने शिक्षकों ने शिक्षा पाई ?

[**Shri S. C. Samanta:** When was basic education introduced in Delhi and how many teachers have received training therein?]

श्री जगजीवन राम : इस प्रश्न का उत्तर तो यहाँ पर कई दफ़ा दिया जा चुका है । अगर भविष्य में भी आप चाहें तो आप की सूचना आने पर यह बता दिया जायगा ।

[**Shri Jagjivan Ram:** This question has been replied to in the House more

than once. The answer would be given again if the hon. Member gives notice of the question.]

**सेठ गोविन्द दास :** जहाँ तक समाज शिक्षा का सम्बन्ध है क्या तमाम प्रदेश सरकारों से केन्द्रीय सरकार के पास समय समय पर कोई रिपोर्ट आती हैं, और यदि आती हैं तो सब से अच्छा केन्द्र सामाजिक शिक्षा का किस प्रदेश में है?

[**Seth Govind Das:** So far as the social education is concerned, do the Central Government receive from time to time any reports from the State Governments, and if so, in which State is the best training centre for social education?]

**Mr. Speaker:** I am afraid the latter part of the question does not warrant an answer; only the first part need be answered.

**श्री जगजीवन राम :** रिपोर्टें तो आती हैं।

[**Shri Jagjivan Ram:** Reports are received.]

**श्री वी. जी. देशपांडे :** क्या सूद्य प्रदेश से यह शिकायत आई है कि समाज शिक्षा केन्द्र को कांग्रेस के निर्वाचन के लिये इस्तेमाल किया गया है?

[**Shri V. G. Deshpande:** Has any complaint been received from Madhya Pradesh that the social education centre was taken advantage of by the Congress for election purposes?]

**Mr. Speaker:** Order, order.

**श्री एस. एन. दास :** सरकार ने बुनियादी तालीम और समाज शिक्षा की जो योजना बनाई है उस के मुताबिक पार्ट सी स्टेट्स में क्या काम हो रहा है, और यदि हो रहा है तो वहाँ पर कितनी सफलता मिली है?

[**Shri S. N. Das:** Is any work being done in Part C States in connection with the scheme formulated by the Government with regard to basic and social education and if so, to what extent has it met with success?]

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**श्री जगजीवन राम :** इस समय इस का ब्योरेवार जवाब देना तो सम्भव नहीं है।

[**Shri Jagjivan Ram:** It is not possible at present to give a detailed answer to this question.]

**Shri N. S. Nair:** May I know whether it is envisaged to give basic education in Hindi in all the provinces?

**Shri Jagjivan Ram:** That is the ultimate objective.

**Shri B. S. Murthy:** Is it the intention of the Government to introduce basic system in primary as well as higher elementary education in the Centre and also in the provinces and if so, what steps are being taken to that effect?

**Shri Jagjivan Ram:** I will refer the hon. Member to the report of the Planning Commission.

**Pandit Lingaraj Misra:** Is the hon. Minister of Education aware that some of the States have been seriously handicapped in the execution of their social education schemes, because the Centre would not redeem its promise of substantial help for the last two or three years?

**Shri Jagjivan Ram:** That may be correct to some extent. In reply to a question a few days ago it was said that provision could not be made in the Central Budget due to financial stringency.

**श्री एस. सी. सामन्त :** क्या मैं माननीय मंत्री महोदय से जान सकता हूँ कि किन किन राज्यों में प्राइमरी एजुकेशन बेसिक एजुकेशन में रूपांतरित हो गई है?

[**Shri S. C. Samanta:** May I know from the hon. Minister in which States has primary education been converted into basic education?]

**श्री जगजीवन राम :** जहाँ तक मुझे ज्ञात है किसी भी प्रान्त में सारे प्रान्त में प्राइमरी शिक्षा बेसिक एजुकेशन में परिवर्तित नहीं हुई। लेकिन अधिकांश राज्यों में बेसिक शिक्षा कुछ न कुछ अंशों में दी जा रही है।

[**Shri Jagjivan Ram:** So far as my knowledge goes, in no State has primary education been fully converted into basic one, but, in most of the States, basic education is being imparted in some degree or the other.]

**श्री एस० सी० सामन्त :** क्या यह बात सच है कि अजमेर में लड़कियों के स्कूल भी रूपान्तरित हो गये हैं ?

[**Shri S. C. Samanta:** Is it a fact that in Ajmer Girls' Schools have also been turned into basic education centres?]

**श्री जगजीवन राम:** कुछ हुए होंगे, मेरे पास इस की सूचना नहीं है।

[**Shri Jagjivan Ram:** There might be some such cases, but I have got no information in this behalf.]

#### TRANSPORT CO-OPERATIVE SOCIETIES

\*396. **Shri S. C. Samanta:** Will the Minister of Defence be pleased to state:

(a) how many and in which States, Transport Co-operative Societies of Army personnel, trained in Mechanical Transport have been formed;

(b) what the contributions of the States and the Government of India to these Societies are; and

(c) how many persons have been resettled by such efforts ?

**The Minister of Defence (Shri Gopalaswami):** (a) to (c). I lay a statement on the Table of the House. [See Appendix III, annexure No. 2.]

**Shri S. C. Samanta:** May I know, Sir, whether any transport co-operative society has been formed in Mysore State?

**Shri Gopalaswami:** No.

**Shri S. C. Samanta:** May I know, Sir, what varieties of vehicles are supplied to these societies, especially in places where there are road transport corporations?

**Shri Gopalaswami:** I have no information as to what vehicles are purchased by these societies, but a certain number of vehicles have been made over to them at book value from disposals.

**Shri Nambiar:** May I know whether the amounts received out of these co-operative societies are being distributed to all the ex-military personnel equally in a particular area?

**Shri Gopalaswami:** The members of the co-operative societies will certainly participate in any profits that accrue from the working of these societies.

**Shri B. S. Murthy:** May I know whether Government will issue instructions to the State Governments

asking them to give full encouragement to these co-operative transport societies in preference to private transport companies?

**Mr. Speaker:** I am afraid this is a suggestion for action.

**Shri Hukam Singh:** Is the assistance given to these transport societies from the State Governments or from the Central Government?

**Shri Gopalaswami:** We give vehicles and accessories from disposals stocks at book value. Funds for running these societies are obtained partly as loan from the post-war reconstruction fund and partly as share capital from members.

**Shri S. C. Samanta:** I find from the statement that loans have been given by State Governments from their post-war reconstruction fund. May I know whether the Central Government has given any help or grant to these societies?

**Shri Gopalaswami:** Except the concessions I have already referred to, I don't think the Central Government give any more assistance.

#### PIONEER BANK LTD.

\*397. **Shri A. C. Guha:** Will the Minister of Finance be pleased to state:

(a) when the Pioneer Bank Ltd., West Bengal, closed its transactions;

(b) when the liquidation was ordered, who are the liquidators and what is their remuneration;

(c) the amount realised and so far disbursed; and

(d) whether the property of any of the debtors has been seized?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) The Pioneer Bank Ltd., suspended payment on the 14th September, 1948.

(b) The bank was ordered to be wound up by the Calcutta High Court on the 12th July, 1949, and this order became absolute on the 6th December, 1949, on the High Court dismissing the Bank's application for sanction to a scheme of arrangement. By an order dated the 16th January, 1950, the High Court appointed Messrs. A. C. Ganguli and M. M. Bhargava as the official liquidators. Their remuneration was fixed at 5 per cent. of the gross realisations made by them. These two liquidators were replaced by Messrs. K. C. Mukherjee and P. D. Chatterjee by another order of the Court on the 7th March 1951 with a remuneration of